

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/266 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati the 8th January 2020.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. JCD.I/18/29/5048/ date 06.01.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission the evening of 10.01.2020 to the morning of 17.01.2020, has been ~~rejected~~/granted.

The Addl. District & Sessions Judge, FTC , Cachar, Silchar in her the next senior most Judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/267 /A, dated 8.1.20

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JOINT REGISTRAR (VIGILANCE)

Rd/sr